

BENCH-I

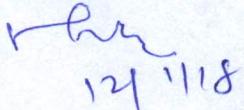
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No.349/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M

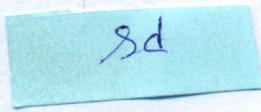
Name of the Company		Alpha Malts (P) Ltd & 3 Ors	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

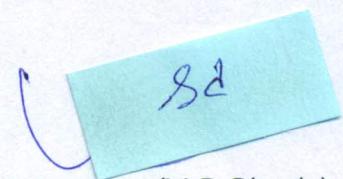
1. VISHNU K.R. TULSYAN  
FCA Petitioner   
12/1/18

**O R D E R**

Ld. Pr. CA for the petitioners made a prayer for adjournment. Prayer is allowed.

List it on 27/02/2018.

Sd  
(Jinan K.R.)  
Member (J)

Sd  
(V.P.Singh)  
Member (J)